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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

C.P. No. 69/241-244/NCLT/AHM/2017

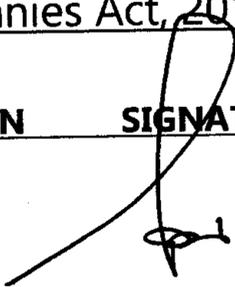
Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017

Name of the Company: Bharat P. Raut & Ors.
V/s.
Madhu Silica Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-244 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Saurabh N. Soparkar	Sr. Adv.	Respondent	
2.	Jaimin R. Dave for Mrs. Swati Soparkar	Adv	Respondent	
3.	Rahul Chitnis i/b. Mr. Nachiket Dave	Adv	Petitioner	

ORDER

Learned Advocate Mr. Rahul Chitnis i/b Learned Advocate Mr. Nachiket Dave present for Petitioner. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Jaimin Dave i/b Learned Advocate Mrs. Swati Soparkar present for Respondents.

At request of both parties to report about the modalities of appointing independent valuer to value the shares. The Statement dt 29.5.07 made by Respondent Counsel shall continue. ~~to~~
List the matter on 13.09.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 24th day of August, 2017.